

HIGH COURT OF JHARKHAND , RANCHI

NOTIFICATION

THE 17th AUGUST, 2019

No. 148 A: Hon'ble the Acting Chief Justice has been pleased to appoint the following Judicial Officers of the rank of Civil Judge (Junior Division) named at column no. 2 in the manner as mentioned in column no. 3 of the table given below with immediate effect:

Sl. No.	Name of the Officer with present designation/Present place of posting	New place of posting as
01.	Mr. Shivendu Dwivedi, Addl. Civil Judge (Junior Division)-cum- J.M. 1 st Class, Jamshedpur	Assistant Registrar (J), High Court of Jharkhand, Ranchi
02.	Ms. Avanika Gautam, Addl. Civil Judge (Junior Division) -cum- J.M. 1 st Class, Ranchi	Assistant Registrar (J), High Court of Jharkhand, Ranchi

By order of the Court,

Sd/- Ambuj Nath
Registrar General

Memo No. 2919 /Apptt

Dated Ranchi the 17th August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


16.8.19
Registrar General